

(a) whether some new Centrally sponsored schemes are under consideration of Government;

(b) if so, the total number of such schemes;

(c) how many of them have been cleared so far; and

(d) the States where these schemes are proposed to be implemented?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) to (d). The Planning Commission is of the view that there should be a more selective approach to Centrally Sponsored Schemes in the Eighth Plan. The large number of such schemes currently in operation as also proposals made for new schemes are being reviewed critically in keeping with this approach. A clear picture regarding new schemes that may be introduced will emerge when the Eighth Plan is finalised.

Naval Yard, Karwar

2030. SHRI R. GUNDU RAO: Will the PRIME MINISTER be pleased to state:

(a) whether Government had sanctioned Naval Yard at Karwar,

(b) if so, when the Naval Yard is likely to start functioning;

(c) whether there has been delay in completion of the Naval Yard; and

(d) if so, the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) The Government have sanctioned the setting up of a Naval Base at Karwar.

(b) The time required for the completion of the Project will be known only after the Detailed Project Report has been prepared.

(c) and (d). Certain slippages in the implementation of the Project have occurred due to delays in the acquisition of the required private lands and in the rehabilitation of the affected families.

Cases Relating to Pollution Control

2031. SHRI J. CHOKKA RAO: Will the PRIME MINISTER be pleased to state the number of cases registered and number out of them pending in courts under the Pollution Control Act from 1 January, 1989 upto February, 1990 and the number of accused convicted throughout the country?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): THE information is being collected from the concerned State Pollution Control Boards and will be laid on the table of the House.

R & D Work on Therapeutic Value of Garlic

2032. SHRI P. R. KUMARAMANGALAM: Will the PRIME MINISTER be pleased to state:

(a) whether Research and Development (R&D) work was carried out on therapeutic value of garlic in the forties and if so, the details thereof;

(b) whether a lot of R&D work has been done on garlic in India and elsewhere since then and if so, the details of findings including any work done in ICMR/CSIR laboratories;